

(c) According to the information furnished by the State Government of Rajasthan 1,52,291 identity cards have so far been issued by the State Government.

(d) and (e) Information is being collected and will be laid on the Table of the House.

Modernisation of textile mills

852. SHRI B. SATYANARAYAN REDDY: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have formulated any scheme for the modernisation of textile mills in the country; and

(b) if so, what are the details thereof and the number of mills which need modernisation?

THE MINISTER OF TEXTILES (SHRI EAM NIWAS MIRDHA): (a) Yes, Sir. A Textile Modernisation fund of Rs. 750 crores has been setup under the aegis of the Industrial Development Bank of India.

(b) About 25 per cent of the fund is expected to be utilised for healthy units and the balance for weak but viable units. A part of the fund has been earmarked for providing special loans to such units for meeting a major part (upto 80 per cent) of the prompter's contribution. The loan is to be given on -usual terms (i.e. 11.5 per cent per annum for assistance upto Rs. 6 crores per company) whereas the special loan carries interest at 6 per cent repayable over a period of 12 years including a moratorium of 6 years.

As modernisation is a on going process and its requirment changes with time, it is not possible to indicate precisely the number of mills which need modernisation.

Agreement between Rajasthan, Haryana and Punjab about sharing of waters

853. SHRI JASWANT SINGH: Will the Minister of WATER RESOURCES be pleased to state:

(a) how much extra water was used by Punjab in the year 1985, 1986 and 1987 in accordance with the agreement between the Chief Ministers of Rajasthan, Haryana and Punjab on 10th May, 1984;

(b) how much water was utilised by Rajasthan; and

(c) what is the demand for water made by Rajasthan, what quantity of water was indented by the State and what quantity was actually utilized?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KHISHNA SAHI): (a) The water used by Punjab under the inter-State agreement of 10th May, 1984 (regarding the supply of cooling water for Ropar Thermal power Station and commissioning of the Anandpur Sahib Hydel Project) in the years 1985, 1986 and 1987 was against the share of the State.

(b) and (c) The indents, shares and actual deliveries to Rajasthan during the years 1984—87 from the Ravi-Beas Waters is given as below:—

Year	Indent MAF	Share MAF	Actual deliveries MAF
1984-85	8.791	5.694	5.986
1985-86	8.605	6.327	7.438
1986-87	8.506	7.063	8.049